



**INTELLECTUAL
PROPERTY INDIA**
Patents/Designs/Trademarks
Geographical Indications



सत्यमेव जयते

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

व्यापार चिन्ह रजिस्ट्री

बौद्धिक संपदा भवन, एस.एम. रोड, एन्टोप हिल, मुंबई 400037

GOVERNMENT OF INDIA

Ministry of Commerce & Industries

TRADE MARKS REGISTRY

Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai 400037

Fax: 24140808, 24132295 Website: www.ipindia.gov.in

IRDI OPPOSITION HEARING BOARD CONTESTED MATTERS

(29 – 31 May 2023)

| SL NO | HEARING DATE | IRDI NO | IR NO | OPP. NO | NAMES OF ATTORNEY'S | NAME OF PARTIES | NAME OF THE HEARING OFFICER | MODE OF HEARING |
|-------|--------------|---------|---------|---------|--|---|-----------------------------|------------------|
| 1 | 29-MAY-23 | 4323196 | 1491363 | 1032678 | TRADESAFE VS SAI & MEHTA | CANARY ELECTRICALS PRIVATE LIMITED VS VISHAY TRANSDUCERS LTD. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 2 | 29-MAY-23 | 4323361 | 1491277 | 1032939 | VISHESH AND ASSOCIATES VS VUTTS & ASSOCIATES | ALKEM LABORATORIES LTD. VS CHEMVIRON CARBON LIMITED | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |

| | | | | | | | | |
|---|-----------|---------|---------|---------|---|---|--------------------------|---------------------|
| 3 | 29-MAY-23 | 4323380 | 1491624 | 1032824 | S. M. GUPTA & CO. VS L.R.SWAMI CO | HIMGIRI ENTERPRISES PVT. LTD. VS OTTO GANTER GMBH & CO. KG NORMTEILEFABRIK | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 4 | 29-MAY-23 | 4323501 | 1490964 | 1035025 | KAYSER AND COMPANY. VS K & S PARTNERS | BOROSIL LTD. VS HUAWEI TECHNOLOGIES CO., LTD. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 5 | 29-MAY-23 | 4327337 | 1491292 | 1036863 | KAYSER AND COMPANY. VS KOCHHAR AND CO | BOROSIL LTD VS SNOWFLAKE INC. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 6 | 29-MAY-23 | 4324606 | 1491575 | 1035053 | L.R. SWAMI CO. VS LEXORBIS | MRS. KANNI UVARAJ, VS SHANGHAI AUSTAR PHARMACEUTICAL TECHNOLOGY EQUIPMENT LTD. | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 7 | 29-MAY-23 | 4327919 | 1492305 | 1043749 | WORLDWIDE INTELLEC VS SRIJOY DAS | EVERGOOD BLENDERS PRIVATE LIMITED VS LARK DISTILLERY PTY LTD | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 8 | 29-MAY-23 | 4329162 | 1492466 | 1036384 | S LAKSHMI VS REMFY SAGAR | N.RANGA RAO & SONS PRIVATE LIMITED VS GIVAUDAN SA | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 9 | 29-MAY-23 | 4330013 | 1465090 | 1036533 | G.S. RIJHWANI & CO. VS VOHRA & VOHRA | SYNCOM LIFESCIENCES PVT. LTD. VS THE LIV GROUP INC. | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |

| | | | | | | | | |
|----|-----------|---------|---------|---------|--|---|-----------------------|------------------|
| 10 | 29-MAY-23 | 4330020 | 1477096 | 1036501 | ANAND AND ANAND. VS DODD & CO. | ANI TECHNOLOGIES PRIVATE LIMITED VS OLI SYSTEMS, INC. | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 11 | 29-MAY-23 | 4330041 | 1492560 | 1037238 | DASWANI & DASWANI VS ANOVIP | MANKIND PHARMA LIMITED VS ZHEJIANG YIGE ENTERPRISE MANAGEMENT GROUP CO., LTD. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 12 | 29-MAY-23 | 4330048 | 1492580 | 1036786 | RAGHURAM CHADALAVADA VS PUTHRAN & ASSOCIATES | B SRINIVASA RAYALU VS LUMIELINA INTERNATIONAL INC. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 13 | 29-MAY-23 | 4330136 | 1492710 | 1036690 | BHANSALI & ASSOCIATES VS REMFRY SAGAR | M/S. MYSORE DEEP PERFUMERY HOUSE VS BADOO SOFTWARE LIMITED | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 14 | 29-MAY-23 | 4337936 | 1495997 | 1046544 | ABC REGISTRATION SERVICES VS ANAND AND ANAND | VANESA CARE PVT. LTD. VS PARFUMS CHRISTIAN DIOR | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 15 | 29-MAY-23 | 4338007 | 1495633 | 1039758 | CHADHA AND CHADHA | ZERODENSITY YAZILIM ANONIM SIRKETI VS APPLE INC. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 16 | 30-MAY-23 | 4338501 | 1495740 | 1033254 | AJAY SAHNI. VS SUBRAMANIAM & ASSOCIATES | OKAYA POWER PVT. LTD. VS OKANA SKINCARE LIMITED | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 17 | 30-MAY-23 | 4339895 | 1494062 | 1038019 | N. RANGARAJAN VS SEN OBEROI | ATKO SCALES PVT LIMITED VS DECATHLON | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |

| | | | | | | | | |
|----|-----------|---------|---------|---------|---|--|-----------------------|------------------|
| 18 | 30-MAY-23 | 4339955 | 1493715 | 1028749 | RAKESH SONI. VS L.S.DAVAR & CO. | SHAKTI PUMPS (INDIA) LTD VS SCHILL GMBH & CO. KG | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 19 | 30-MAY-23 | 4339955 | 1493715 | 1028750 | RAKESH SONI. VS L.S.DAVAR & CO. | SHAKTI PUMPS (INDIA) LTD VS SCHILL GMBH & CO. KG | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 20 | 30-MAY-23 | 4340066 | 1493849 | 1037088 | PUTHRAN & ASSOCIATES VS REMFRY SAGAR | A.V.ANOOP VS ESSILOR INTERNATIONAL | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 21 | 30-MAY-23 | 4342244 | 1496787 | 1037825 | ABDUL HAKKEEM AP VS ANAND AND ANAND | SHAHID T M VS ARCHIPELAGO ANALYTICS, INC. | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 22 | 30-MAY-23 | 4344026 | 1496834 | 1037833 | ABDUL HAKKEEM AP VS ANAND AND ANAND | SHAHID T M VS ARCHIPELAGO ANALYTICS, INC. | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 23 | 30-MAY-23 | 4344069 | 1496317 | 1036306 | ASHOKA TRADE MARK CO. VS D.P. AHUJA & CO | RAPROSS PHARMACEUTICALS PVT. LTD. VS GENTUITY, LLC | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 24 | 30-MAY-23 | 4346018 | 1496312 | 1038474 | R.K. DEWAN & CO. VS SRIJOY DAS | RAYMOND LIMITED VS AUGUSTE REYMOND S.A. | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 25 | 30-MAY-23 | 4346065 | 1496156 | 1037893 | KAYSER AND COMPANY. VS VUTTS & ASSOCIATES | BOROSIL LTD. VS MALCOLM JOHN WALL MORRIS | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |

| | | | | | | | | |
|----|-----------|---------|---------|---------|--|--|----------------------|------------------|
| 26 | 30-MAY-23 | 4352866 | 1497326 | 1037762 | PARLE AGRO PRIVATE LIMITED VS SHARAD VADEHRA | PARLE AGRO PRIVATE LIMITED VS RAUCH FRUCHTSÄFTE GMBH | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 27 | 30-MAY-23 | 4352866 | 1497326 | 1037827 | S. MAJUMDAR & CO. VS SHARAD VADEHRA | ITC LIMITED VS RAUCH FRUCHTSÄFTE GMBH | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 28 | 30-MAY-23 | 4352963 | 1497555 | 1038046 | JITIN TALWAR VS L. S. DAVAR & CO. | VIKAS AGGARWAL TRADING AS PASSIM MEDICHEM AGENCIES VS RMI PRESSURE SYSTEMS LIMITED | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 29 | 30-MAY-23 | 4352963 | 1497555 | 1060567 | ARJUN T. BHAGAT & CO. VS L. S. DAVAR & CO. | 63 MOONS TECHNOLOGIES LIMITED VS RMI PRESSURE SYSTEMS LIMITED | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 30 | 30-MAY-23 | 4354994 | 1497923 | 1036948 | TRADE MARK REGISTRATION BUREAU. VS AIRTOX INDUSTRIES A/S | RUPA & COMPANY LIMITED VS DEPENNING & DEPENNING | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 31 | 31-MAY-23 | 4368024 | 1500097 | 1034493 | LALJI ADVOCATES VS K&S PARTNERS | WESTWAY ELECTRONICS LTD. VS AUXITROL | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |

| | | | | | | | | |
|----|-----------|---------|---------|---------|--|--|-----------------------|------------------|
| 32 | 31-MAY-23 | 4355951 | 1499361 | 1037457 | ARISTO PHARMACEUTICALS PRIVATE LIMITED. VS S. MAJUMDAR & CO. | ARISTO PHARMACEUTICALS PRIVATE LIMITED. VS EPIGENERON, INC. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 33 | 31-MAY-23 | 4356196 | 1436022 | 1038512 | S.S. RANA & CO. VS ADITY AND ASSOCIATES | PRIVACORE APS VS GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 34 | 31-MAY-23 | 4365077 | 1500469 | 1042307 | LALJI ADVOCATES VS CHADHA AND CHADHA | DIDA BROTHERS COMPANY PVT. LTD VS BEIJING WATERDROP TECHNOLOGY GROUP CO., LTD. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 35 | 31-MAY-23 | 4366207 | 1500276 | 1040215 | ANAND AND ANAND. VS RAHUL CHAUDHRY & PARTNERS | BARISTA COFFEE COMPANY LIMITED VS OATLY AB | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 36 | 31-MAY-23 | 4356535 | 1499594 | 1042600 | BANSAL & COMPANY VS ANAND AND ANAND | LOTUS HERBALS PRIVATE LIMITED VS DR. SASCHA SALOMONOWITZ | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 37 | 31-MAY-23 | 4356535 | 1499594 | 1042601 | BANSAL & COMPANY VS ANAND AND ANAND | LOTUS HERBALS PRIVATE LIMITED VS DR. SASCHA SALOMONOWITZ | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 38 | 31-MAY-23 | 4356535 | 1499594 | 1042599 | BANSAL & COMPANY VS ANAND AND ANAND | LOTUS HERBALS PRIVATE LIMITED VS DR. SASCHA SALOMONOWITZ | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |

| | | | | | | | | |
|----|-----------|---------|---------|---------|--|---|-----------------------|------------------|
| 39 | 31-MAY-23 | 4356535 | 1499594 | 1042602 | BANSAL & COMPANY VS ANAND AND ANAND | LOTUS HERBALS PRIVATE LIMITED VS DR. SASCHA SALOMONOWITZ | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 40 | 31-MAY-23 | 4357139 | 1499443 | 1032673 | ASHOKA TRADE MARK CO. VS L S DAVAR | MIRZA INTERNATIONAL LTD. VS ALDO S.R.L. | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 41 | 31-MAY-23 | 4369417 | 1502248 | 1044463 | CHESTLAW VS DE PENNING & DE PENNING | MAX INDIA LIMITED VS SOUDAL, NAAMLOZE VENNOOTSCHAP | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 42 | 31-MAY-23 | 4377396 | 1379405 | 1039189 | VISHESH AND ASSOCIATES VS S.S. RANA & CO. | INDCHEMIE HEALTH SPECIALITIES PVT LTD VS VALIO LTD | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 43 | 31-MAY-23 | 4377396 | 1379405 | 1042622 | SUN PHARMA LABORATORIES LIMITED VS S.S. RANA & CO. | SUN PHARMA LABORATORIES LIMITED VS VALIO LTD | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 44 | 31-MAY-23 | 4377405 | 1420306 | 1039890 | K2IPR(PATENT & TRADEMARK ATTORNEYS) VS MEENU GOSWAMI | MR. CHUTRARAM NEMARAM GEHLOT VS ASIL GROUP IÇ VE DIS TICARET SANAYI LIMITED SIRKETI | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 45 | 31-MAY-23 | 4377405 | 1420306 | 1044254 | HEENA MOHINANI VS MEENU GOSWAMI | JETHARAM NEMARAM GEHLOT VS ASIL GROUP IÇ VE DIS TICARET SANAYI LIMITED SIRKETI | MR SACHIN SHARMA | VIDEO CONFERENCE |